



GOVERNMENT OF JAMMU AND KASHMIR
DEPARTMENT OF LAW, JUSTICE AND PARLIAMENTARY AFFAIRS
(Litigation Section VIII) **Civil Secretariat**
(Srinagar/Jammu)

Subject:- Allocation of work to Additional Standing Counsel representing State of Jammu and Kashmir in the Supreme Court.

GOVERNMENT ORDER NO: 958 - LD (A) of 2019.
D A T E D: 28 - 02 - 2019.

In partial modification of Government Order No. 1065-LD(A) of 2017 dated 08-03-2017, sanction is hereby accorded to the following distribution of work in favour of Shri G.M.Kawoosa, Additional Standing Counsel, representing State of Jammu and Kashmir in the Supreme Court of India and other Courts/Tribunals at New Delhi in addition to the work already allocated to him:-

S.No.	Name of the Law Officer S/Shri	Work allotted
1.	G. M. Kawoosa, Additional Standing Counsel	State Counsel before National Green Tribunal and also Delhi High Court and all cases of the following Departments before the Hon'ble Supreme Court:- 1. Health and Medical Education Department. 2. Social Welfare Department. 3. PW(R&B) Department. 4. PHE, I&FC Department. 5. Education Department. 6. Tourism Department. 7. Housing and Urban Development Department.

By Order of the Government of Jammu and Kashmir.

Sd/-

(Achal Sethi)

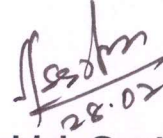
Secretary to Government.

No: - LD (SC) 90/1/Law

Dated: 28-02-2019.

Copy to the:-

1. Learned Advocate General, J&K Jammu.
2. All Financial Commissioners.
3. Director General of Police, J&K Jammu.
4. All Principal Secretaries to Government.
5. Registrar General, Supreme Court of India, New Delhi.
6. Principal Resident Commissioner, J&K New Delhi.
7. Principal Secretary to the Hon'ble Chief Minister.
8. All Commissioner/Secretaries to Government.
9. Principal Accountant General, J&K Jammu.
10. All Heads of Departments.
11. Mr. M. Shoeb Alam, Standing Counsel for J&K State at Supreme Court of India, New Delhi.
12. Mr. G. M. Kawoosa, Additional Standing Counsel for J&K State at New Delhi.
13. Private Secretary to the Hon'ble Advisor for Law and Justice for information of the Hon'ble Advisor.
14. Private Secretary to Secretary to Government, Department of Law, Justice and Parliamentary Affairs.
15. Government Order file.
16. Concerned file.


28.02.2019

(Ashish Gupta)
Deputy Legal Remembrancer